

**FORM A**  
**PUBLIC ANNOUNCEMENT**

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

**FOR THE ATTENTION OF THE CREDITORS OF ACME REALTIES PRIVATE LIMITED**

<b>RELEVANT PARTICULARS</b>		
1.	Name of corporate debtor	Acme Realities Private Limited
2.	Date of incorporation of corporate debtor	26/03/2008
3.	Authority under which corporate debtor is incorporated / registered	ROC Mumbai
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U45202MH2008PTC180445
5.	Address of the registered office and principal office (if any) of corporate debtor	Acme Ghar, 19, K.D. Road Off V.M. Road, Vile Parle (W), Mumbai City, Mumbai - 400056, Maharashtra, India
6.	Insolvency commencement date in respect of corporate debtor	21 <sup>st</sup> February, 2024
7.	Estimated date of closure of insolvency resolution process	19 <sup>th</sup> August, 2024 (180 days from the date of pronouncement of order)
8.	Name and registration number of the insolvency professional acting as interim resolution professional	CA Subodh Kumar Agarwal IBBI/IPA-001/IP-P00087/2017-2018/10183
9.	Address and e-mail of the interim resolution professional, as registered with the Board	301, 3rd Floor, 1, Ganesh Chandra Avenue, Kolka-700013 <a href="mailto:subodhka@gmail.com">subodhka@gmail.com</a>
10.	Address and e-mail to be used for correspondence with the interim resolution professional	CA Subodh Kumar Agrawal C/o-J Gupta & Co, 307, Poddar Chambers, 109 SA Brevli Road Fort, Mumbai- 400001 Mail id - <a href="mailto:cirp.acmerealties@gmail.com">cirp.acmerealties@gmail.com</a>
11.	Last date for submission of claims	07 <sup>th</sup> March, 2024
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Home Buyers as per the information available
13.	Names of Insolvency Professionals identified to act as Authorized Representative of creditors in a class (Three names for each class)	a. Dilipkumar Natvarlal Jagad Reg. No.: IBBI/IPA-001/IP-P00233/2017-2018/10462 b. Jitender Kothari Reg. No.: IBBI/IPA-001/IP-P00540/2017-18/10965 c. Mr. Kailash Shah Reg. No.: IBBI/IPA-001/IP-P00267/2017-2018/10511

*Subodh Kumar Agarwal*

14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	<p><b>Weblink:</b> <a href="https://www.ibbi.gov.in/home/downloads">https://www.ibbi.gov.in/home/downloads</a></p> <p><b>Physical Address:</b></p> <p><b>a.</b> Dilipkumar Natvarlal Jagad Reg. No.: IBBI/IPA-001/IP-P00233/2017-2018/10462 Add: 03/804, Ashok Heights Opp Sarswati Apartment, Nikalas Wadi Road, Near Buta School Old Nagar X Road, Gundavali, Andheri East, Mumbai-400069</p> <p><b>b.</b> Jitender Kothari Reg. No.: IBBI/IPA-001/IP-P00540/2017-18/10965 Add: 702, Orchid A Wing, Evershine Park CHS., Off Veera Desai Road, Andheri West, Mumbai - 400053 Maharashtra</p> <p><b>c.</b> Mr. Kailash Shah Reg. No.: IBBI/IPA-001/IP-P00267/2017-2018/10511 Add: 303, Morya Landmark- I, Of New Link Rd, behind Crystal Plaza Malad, Evershine Nagar, Andheri West, Mumbai-400053, Maharashtra</p>
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*CA Subodh Kumar Agrawal*

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the “**Acme Realities Private Limited**” on **21<sup>st</sup> February, 2024**.

The creditors of Acme Realities Private Limited, are hereby called upon to submit their claims with proof on or before **7<sup>th</sup> March, 2024** to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorized representative from among the three insolvency professionals listed against entry No.13 to act as authorized representative of the class of **Allottees under the Real Estate Project** in Form CA.

Submission of false or misleading proofs of claim shall attract penalties.

Date: 23/02/2024

Place: Mumbai

*CA Subodh Kumar Agrawal*  
CA Subodh Kumar Agrawal  
Interim Resolution Professional of  
Acme Realities Private Limited  
IBBI/IPA-001/IP-P00087/2017-18/10183  
AFA Valid till 21/11/2024